Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 100 of 2011,

Dated: 1st November, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

RPG Cables Limited .... Appellant (s)

Versus

Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Appeal No. 63 of 2011,

M/s Indowind Energy Limited .... Appellant (s)

Versus

Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. Shridhar Prabhu
Mr. D.S. Bhat
Mr. G. Joshi

Counsel for the Respondent (s) : Mr. S.Sriranga S.
Mr. Venkat Subramanium T.R

ORDER

Heard the learned counsel for both the parties. Hearing is concluded. Judgment is reserved. Meanwhile, the parties may file their respective written note of arguments after exchanging copies with each other by 15th November, 2011.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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